

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.448 OF 2007

Monday, this the 9th day of July, 2007

CORAM :

**HON'BLE Mrs.SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

Bobby Joseph
Postman Head Post Office
Thodupuzha
Residing at Thannipothiyil
Thopramkudy PO
Idukki District - 685515 : **Applicant**

(By Advocate Mr. M.R.Hariraj)

Versus

1. Union of India represented by the Secretary
Ministry of Communication
Department of Posts
New Delhi
2. Chief Postmaster General
Kerala Circle
Thiruvananthapuram
3. The Assistant Director (Welfare & Sports)
Office of the Chief Post Master General
Kerala Circle
Trivandrum : **Respondents**

(By Advocate Mr. P.S.Biju, ACGSC)

The application having been heard on 09.07.2007, the
Tribunal on the same day delivered the following :

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicant appointed as GDS, MD, Konnakamalayil
Postal Division since 1994 is aggrieved by non consideration of
his case by the respondents for appointment under sports quota.
as Postal Assistant. He had been submitting representations to

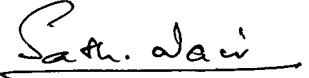
that effect. The counsel for applicant submits that there are eight vacancies under this quota and the respondents have not been filling up this quota since 2003. His latest representation is at Annexure A-14. In the circumstances, we are of the view that interests of justice will be met if the respondents are directed to dispose of the representation in accordance with the rules.

2. Accordingly, we direct the respondents to consider the representation at Annexure A-14 and dispose of the same under intimation to the applicant.
3. O.A. is disposed of accordingly. No costs.

Dated, the 9th July, 2007.



GEORGE PARACKEN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

VS